

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA. 240 of 1997
MA. 334 of 1997
MA. 335 of 1997
MA. 356 of 1997
(O.A.569 of 1997)

Date of Order: 09-01-98.

SINGLLE BENCH

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.

DR.PADMA CHATTERJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr.T.N.Bandyopadhyay,
counsel/
Mrs.U.Sanyal, counsel/
Mrs.B.Banerjee, counsel.

Heard on: 09-01-98.

O R D E R

S.N.Mallick, V.C.

None appears for the petitioner. It appears from the records that the O.A. being 569 of 1997 has been disposed of by the Court no.2 on 3.12.97 by passing the final order treating the same as "withdrawn".

Under the circumstances, the Miscellaneous Applications have become infructuous. As such, no order is passed and may be treated as disposed along with the MAs by dint of the Order passed by Court no.2.


(S.N. Mallick)
Vice-Chairman.